

Central Administrative Tribunal
Principal Bench:New Delhi

TA No.131/2013

New Delhi this the 30th August, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Kanakdeep Pathak,
S/o Shri Brihaspat Kumar Pathak,
C/o Kumar Abhinav
RZH-734, Gali No.14
Raj Nagar Part -II, Palam Colony,
New Delhi-110077.

... Applicant

(By Advocate: None)

Versus

1. Staff Selection Commission,
Through Chairman,
Department of Personnel & Training
Ministry of Personnel, Public Grievance & Pensions
Block No.12, CGO Complex,
Lodhi Road, New Delhi-110003.
2. Department of Official Language
Through its Director
Ministry of Home Affairs, Government of India,
New Delhi City Centre Bhawan
B Wing, Fourth Floor, Jai Singh Road,
New Delhi.
3. Department of Personnel & Training
Through Secretary
Ministry of Personnel, Training & Pensions,
Government of India

New Delhi-110003.

...Respondents.

(By Advocate: Sh S.M.Arif for R-1 and
Sh Hilal Haider for R-2&R-3)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant on both occasions. It is seen that on 26.05.2015 also there was no representation on behalf of the applicant. It is apparent that the applicant has lost interest in pursuing his case. Therefore, the T.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/